

(c) This new line scheme envisages participation of the Bihar State Government for bearing the cost of land and earthwork component of the project. The State Government have been asked to convey their acceptance in this regard but their final reply has not been received.

#### Attack on passengers of Bhojpur shuttle on Kharota Station

2082. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3917 on 10th December, 1974 regarding attack on passengers of Bhojpur Shuttle on Kharota Station and state:

(a) whether Shri Loknath Azad, a harijan M.L.A. of Bihar was also among those who suffered bleeding injuries;

(b) whether identity of the assailants by holding identification parades has since been established;

(c) if so, facts thereof; and

(d) if not, action taken against the defaulting investigating officers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No.

(b) to (d). Do not arise.

#### Amenities in Railway Quarters

2083. SHRI G. Y. KRISHAN: Will the Minister of RAILWAYS be pleased to state whether the workers of Railways residing in the Railway quarters are living in the same old state of affairs without light and sanitation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): No. All newly constructed staff quarters at places where

electricity is available are electrified along with their construction. A substantial number of old staff quarters, at stations where electricity is available, have already been electrified and the Railways are making steady progress in providing electricity in the remaining old staff quarters within the limits of availability of funds.

As regards sanitation the quarters are constructed according to the scales of accommodation laid down for various types of quarters which provide for sanitation facilities like individual bath-rooms and latrines. In the case of certain old quarters where these facilities do not exist, the same are being provided on a programmed basis.

#### दिल्ली रेलवे स्टेशन पर अखबार के बण्डलों की चोरी

2084. श्री रामाबलार शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार ने समाचार पत्रों में प्रकाशित इस समाचार को देखा है कि जनवरी, 1975 के अन्तिम सप्ताह में दिल्ली रेलवे स्टेशन में रेलवे अधिकारियों की लापरवाही के कारण अखबार के बण्डल चुरा लिये गये थे; और

(ख) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है और इस प्रकार की पुनरावृत्ति को रोकने के लिये क्या कार्यवाही की गई है ?

रेल मंत्रालय में उपमंत्री (श्री बृटा सिंह):

(क) और (ख) जो हां, नयी दिल्ली से प्रकाशित होने वाले हिन्दी पत्र 'जनयुग' में ता० 29-1-75 को छपा समाचार सरकार के ध्यान में आया है। जांच से मालूम हुआ है कि जनवरी, 1975 में दिल्ली/नयी दिल्ली के रेल अधिकारियों की लापरवाही के कारण बण्डलों की कोई चोरी नहीं हुई। लेकिन एक मामला है जिसमें साप्ताहिक पत्र 'करेंट' के

एक भूतपूर्व कर्मचारी ने नयी दिल्ली के पार्सल कार्यालय से एक परेषण की सुपुर्वगी ले ली और उसे हड़प कर गया जिसमें साप्ताहिक 'करेंट' की प्रतियां थीं। नयी दिल्ली रेलवे पुलिस ने भारतीय दण्ड संहिता की धारा 420 के अन्तर्गत ता० 28-1-75 के मामला नं० 28 दर्ज कर लिया है और उसके जांच की जा रही है। पार्सल कार्यालयों से परेषणों की चोरी के मामले रोकने के लिए पहले से ही उपाय मौजूद हैं और जहां कहीं आवश्यकता होगी, उन्हें सुदृढ़ किया जायगा।

**Scheme for drilling in Cachar District of Assam**

2085. SHRI S. N. SINGH DEO: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether O. & N.G.C. has a scheme for drilling in Cachar District of Assam; and

(b) if so, the main features of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b). Yes, Sir. On the basis of geological mapping, ONGC has released locations for drilling at the Chargola, Masimpur and Kanchanpur structures in Cachar district of Assam. Drilling at Chargola is expected to start in about a year's time.

**Bye-election to Lok Sabha held between 1-1-1974 and 31-1-1975**

2086. SHRI SHANKERRAO SAVANT: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state that bye-elections to Lok Sabha held between 1st January 1974 and 31st January, 1975 together with the names of States, the dates on which results were declared and the names of parties that won the elections?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): A statement containing the requisite information is laid on the Table of the House.

*Statement*

Name of State/U.T.	No. and Name of Constituency	Date of Poll	Date of Declaration of Result	Name of Party that won the election
1. Assam	1-Cachar	24-2-1974	26-2-1974	Communist Party of India (Marxist).
2. Bihar	51-Khunti (ST)	23-2-1974	26-2-1974	Jharkhand Party
3. Karnataka	2-Gulbarga	21-4-1974	24-4-1974	Indian National Congress
4. Madhya Pradesh	12-Janigir (SC) 22-Jabalpur	24-2-1974 19-1-75	26-2-1974 21-1-1975	Indian National Congress Independent
5. Maharashtra	6-Bombay Central 20-Ramtek	13-1-1974 13-1-1974	14-1-1974 15-1-1974	Communist Party of India Independent.
6. Tamil Nadu	18-Chimbatore	24-2-1974	27-2-1974	Communist Party of India
7. Uttar Pradesh	5-Bijnor 56-Allahabad	Uncontested 10-7-1974	10-5-1974 11-7-1974	Indian National Congress Bhartiya Kranti Dal
8. Pondicherry	Pondicherry	24-2-1974	28-2-1974	Anna Dravida Munnetra Kazhagam